

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON
RECRUITMENT OF TEACHERS ON CONTRACT BASIS UNDER SSA .

62

Shri Birendra Prasad Baishya

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) whether State Governments have been allowed to recruit teachers on contract basis for primary and secondary levels of education, out of the funds provided by the Central Government under Sarva Shiksha Abhiyan (SSA);
- (b) if so, the number of teachers appointed so far, category-wise, and the payment for which is due to the State Government of Assam as envisaged under this Scheme; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI KAPIL SIBAL)

(a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO IN PART (a) TO (c) OF REPLY TO RAJYA SABHA STARRED QUESTION NUMBER 62 FOR 12.11.2010 ASKED BY SHRI BIRENDRA PRASAD BAISHYA REGARDING RECRUITMENT OF TEACHERS ON CONTRACT BASIS UNDER SSA.

(a) to (c) Teacher posts for primary and upper primary level are sanctioned to States and UTs as per norms applicable for implementation of the Sarva Shiksha Abhiyan

(SSA) programme. The norms for sanctioning teacher posts under SSA have recently been revised to correspond with the provisions of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. Teachers are recruited by the respective State Governments as per their specific recruitment rules. The salary and allowances payable to teachers and the terms and conditions of their service are also determined by the respective State Governments and UT Administrations. Since inception of the SSA programme, 17.23 lakh teachers have been sanctioned to States / UTs under SSA, including 4.40 lakh teachers sanctioned in 2010-11. 10.83 lakh teachers stand recruited till 30.06.2010. For the State of Assam 3040 teacher posts had been sanctioned till 2009-10 for upgradation of centres under the Education Guarantee Scheme (EGS) to regular primary schools. These posts were required to be filled by re-deployment of existing teachers. In addition 10,108 teacher posts have been sanctioned under SSA for the year 2010-11 and an outlay of Rs 3790.50 lakh has been provided towards their salaries in the Annual Work Plan and Budget.

The Rashtriya Madhyamik Shiksha Abhiyan (RMSA) also provides for sanctioning of teachers for new secondary schools. No teachers have been sanctioned so far under RMSA for the State of Assam.